

**Government of India
Ministry of Coal
Lok Sabha
Starred Question No. 410
To be answered on 15.12.2016
Commercial Coal Mining**

***410. SHRI GUTHA SUKENDER REDDY:**

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government proposes to develop the commercial coal mining by involving the State Public Sector Undertakings and if so, the details thereof;
- (b) whether the Union Government has identified coal mines which are to be used for commercial mining and if so, the details thereof; and
- (c) whether State PSUs have come forward to commence commercial coal mining and if so, the details thereof?

ANSWER

**MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY
AND MINES
(SHRI PIYUSH GOYAL)**

(a) to (c) : A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 410 for answer on 15.12.2016 asked by Shri Gutha Sukender Reddy regarding Commercial Coal Mining.

(a): Enabling provisions have been made in the Coal Mines (Special Provisions) Act, 2015 and the Mines and Mineral (Development & Regulations) Act, 1957 for allocation of coal mines by way of auction and allotment inter alia for sale of coal. In addition, the methodology for allotment of coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 to Central / State Public Sector Undertakings for sale of coal has also been approved by the Government.

(b) & (c): Sixteen (16) coal mines were identified for commercial mining by Public Sector Undertakings as per **Annexure**. A Notice Inviting Applications (NIA) was accordingly issued on 20/21 April 2016 for coal bearing Host states and on 23rd June 2016 for non-Host states. 7 coal mines have been finally allocated to State Public Sector Undertakings of the coal-bearing Host States as well as non-Host State for sale of coal under the provisions of the Coal Mines (Special Provisions) Act, 2015. Allotment Agreements have also been executed with the allocattees of all the 7 coal mines. The details of these 7 coal mines are as under:-

Sl. No.	Name of Coal Mines / Blocks	State	Successful Allottee	Category
1	Madanpur South	Chhattisgarh	Andhra Pradesh Mineral Development Corporation	Non-Host State
2	Suliyari	Madhya Pradesh	Andhra Pradesh Mineral Development Corporation	
3	Patal East	Jharkhand	Jharkhand State Mineral Development Corporation Limited	Host State
4	Dahegaon / Makardhokra- IV	Maharashtra	Maharashtra State Mining Corporation Limited	
5	Baitarni West	Odisha	Odisha Mining Corporation Limited	
6	Penagaddppa	Telangana	The Singareni Collieries Company Limited	
7	Gourangdih ABC	West Bengal	West Bengal Mineral Development & Trading Corporation Limited	

16 coal mines Identified for commercial mining by PSUs.

Sl. No	Name of Coal Mines / Blocks	State	Geologica I Reserves (In MT)	Peak rated Capacity (MTPA)	Category	
1	Shankarpur Bhatgaon II Extn.	Chhattisgarh	80.14	2.00	For Host State	Chhattisgarh
2	Patal East	Jharkhand	129.77	3.00		Jharkhand
3	Dongri Tal - II	Madhya Pradesh	162.47	2.90		Madhya Pradesh
4	Marki Barka	Madhya Pradesh	80.06	1.00		Maharashtra
5	Dahegaon/Makard hokra- IV	Maharashtra	341.90	1.50		Odisha
6	Baitarni West	Odisha	602.10	15.00		Telangana
7	Penagaddppa	Telangana	110.87	NA		West Bengal
8	Gourangdih ABC	West Bengal	131.70	2.50		
9	Anesttipali	Telangana	26.89	NA	Other than Host State	
10	Kosar Dongergaon	Maharashtra	22.63	0.30		
11	Madanpur South	Chhattisgarh	86.82	5.40		
12	Mednirai	Jharkhand	80.83	2.50		
13	Punkula-Chilka	Telangana	38.00	NA		
14	Sahapur East	Madhya Pradesh	64.00	0.70		
15	Sahapur West	Madhya Pradesh	38.00	0.60		
16	Suliyari	Madhya Pradesh	142.00	5.00		